

Annual Report and Review on the working of Delhi Transport Corporation for 1987-88 and a statement showing reasons for delay in laying these paper.

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. NAMGYAL): I beg to lay on the Table:

- (1) A copy of Notification No. G.S.R. 4040 (E) (Hindi and English versions) published in Gazette in India dated the 30th March, 1989 approving the Visakhapatnam Port Trust (Handling of Freight Containers containing Dangerous/Hazardous Cargo) Regulations, 1988 under sub-section (4) of section 124 of the Major Port Trusts Act, 1963.
- (2) (i) A copy of the Annual Accounts (Hindi and English versions) of the Delhi Transport Corporation, New Delhi, for the year 1987-88 together with Audit Report thereon, under sub-section (4) of section 33 of the Road Transport Corporations Act, 1950.
- (ii) A copy of the Review (Hindi and English versions) by the government on the Audited Accounts of the Delhi Transport Corporation, New Delhi, for the year 1987-88.
- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above. [Placed in Library See No. LT-7918/89]

12.15 hrs.
[English]

COMMITTEE ON PETITIONS

Tenth Report

SHRI BALASAHEB VIKHE PATIL (Kopargaon): I beg to present the Tenth Report (Hindi and English versions) of the Committee on petitions.

12.15 1/2 hrs.

COMMITTEE ON SUBORDINATE LEGISLATION

Twenty-fourth Report

[English]

SHRI ZAINUL BASHER (Gazipur): I beg to present the Twenty fourth Report (Hindi and English versions) of the Committee on Subordinate Legislation.

12.16 hrs.

COMMITTEE ON GOVERNMENT ASSURANCES

[English]

Sixteenth Report

PROF. NARAIN CHAND PARASHAR (Hamirpur): I beg to present the Sixteenth Report (Hindi and English versions) of the Committee on Government Assurances.

(Interruptions) *

SHRI INDRAJIT GUPTA (Basirhat): What is the point in talking to Prof. Madhu Dandavate?

(Interruptions)*

MR. SPEAKER: According to rules, the Chairman of the Committee shall be appointed by the Speaker.

*(Interruptions)**

PROF. MADHU DANDAVATE (Rajapur): What about the convention?

*(Interruptions)**

MR. SPEAKER: There was a time when the convention was that the Chairman of the Committee would be appointed from the Ruling Party. That was set aside. Then the Chairman was appointed from the Opposition.

*(Interruptions)**

MR. SPEAKER: It is the discretion of the Speaker to appoint a Chairman.

*(Interruptions)**

MR. SPEAKER: I have my reasons; it is upto me.

*(Interruptions)**

MR. SPEAKER: There was a convention, a tradition that the Chairman shall be appointed from the Ruling Party. We have altered it.

*(Interruptions)**

MR. SPEAKER: It is I who appointed Mr. Amal Datta as the Chairman of the PAC.

*(Interruptions)**

MR. SPEAKER: I have my reasons. it is upto me. You can come to my Chamber and we can talk over it.

SHRI C. MADHAV REDDI (Adilabad): We will certainly talk to you if you are prepared to listen to us.

MR. SPEAKER: Without talking how can we do it? Without discussion how can you do it? We have to discuss it. That is what I told you. I have my reasons; you have your reasons. Let us thrash them out.

*(Interruptions)**

SHRI S. JAIPAL REDDY (Mahbubnagar): On a point of personal clarification,.....

MR. SPEAKER: No, no.

*(Interruptions)**

MR. SPEAKER: I know. It is not that way. It can be done. I have appointed a Chairman from a very small number of people, I have appointed a Chairman from a very big number of people from the opposition. I have appointed from the BJP and other parties also, but that does not mean anything. You can have your reasons. I have my reasons.

*(Interruptions)**

MR. SPEAKER: I will explain to you. I can convince you. I can talk to you.

*(Interruptions)**

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT): It is very unfortunate that the Opposition here also in matters which are within the discretion of the Speaker when he has chosen a member of the Opposition as Chairman, they are trying to question it. It is very wrong. How can you force the Speaker?

*(Interruptions)**

May I make a submission?

*(Interruptions)**

MR. SPEAKER: I have not allowed any allegations.

*(Interruptions)**

PROF. MADHU DANDAVATE: You had the experience when the opposition was absent. The main members of the ruling party also said that without opposition there cannot be a democratic experiment....

MR. SPEAKER: Sure enough.

PROF. MADHU DANDAVATE: Many Members had said it last time not from this side but from the Congress side. Senior veterans had said it. I want to ask a simple question. If there is no vigilant opposition member heading the committee, do you think that the Committee will scrutinise the affairs of the Government properly?

MR. SPEAKER: That is what I want to talk to you.

(Interruption)

MR. SPEAKER: We will discuss it.

PROF. MADHU DANDAVATE: Unless you give the assurance, what is the use of discussing? *(Interruption)*?

MR. SPEAKER: First we will have to talk.

(Interruption)

[Translation]

MR. SPEAKER: We will discuss the matter when you come to me. We cannot discuss the matter in detail here *(Interruptions)*.....

[English]

MR. SPEAKER: I want to keep these committees alive. I do not want to kill them. I can talk to you.

SHRI V. KISHORE CHANDRA S. DEO (Parvathipuram): The PAC cannot be made a handmaid of the ruling party.

MR. SPEAKER: I do not want to make it like that. I want to make it effective and meaningful.

(Interruptions)

SHRI V. KISHORE CHANDRA S. DEO: How can you make it meaningful?

MR. SPEAKER: That is what I want to talk to you.

SHRI BASUDEB ACHARIA: Will you review the decision after the discussion? *(Interruptions)*

PROF. MADHU DANDAVATE: On the basis of your observations, after consulting the members of the opposition, I am making a concrete suggestion. Will it be possible for you.....*(Interruptions)*

PROF. MADHU DANDAVATE: I am referring to your observation, Sir. I want an assurance from you. You said, "You come and discuss the matter." We are not at all against discussing the matters concerning the Committee with the Speaker of the Lok Sabha. We will discuss it. But if we do not get the satisfaction, we shall raise this issue tomorrow again. We will meet you in your Chamber and try to thrash out the issue.

MR. SPEAKER: Okay. Shri Narain Chand Parashar.....

(Interruptions)

MR. SPEAKER: Now take your seats.....

(Interruptions)

MR. MADHU DANDAVATE: Sir, as you yourself suggested, we will meet you in your Chamber and we will discuss the matter. If we are not able to thrash it out, we will certainly have to use this forum to defend our rights and raise the matter again in the House.....*(Interruptions)*

MR. SPEAKER: Calling Attention.

